

CNR No: PBKP030000582024

CIS No: BA-15-2024

Sukhpal Singh Khaira MLA Bholath VS State of Punjab etc.

Present: Sh.Harcharan Singh, Lakhbir Singh & Rajat Dhillon,
Advocates for the accused/applicant.
Ms.Chetna, Ld. Public Prosecutor and Sh.Manoj Kumar,
Ld.APP for the State.

Arguments heard. Vide my separate detailed order of even
date, the application moved by accused/applicant stands allowed as
detailed therein. File be tagged with the remand papers of this case.

Pronounced in open Court.
Dated:15.01.2024.

(Supreet Kaur)
Judicial Magistrate Ist Class,
Kapurthala.
UID No.PB0370

(Indraj Ram)
Stenographer-I)